

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1475 of 2019**

**IN THE MATTER OF:**

**Subhlaxmi Compusis Pvt. Ltd. ...Appellant**

**Versus**

**IDFC First Bank Ltd. & Ors. ...Respondents**

**For Appellant: Mr. Sanjiv Sen, Sr. Advocate with Mr. Sayan Ray, Mr. Ashok Jain and Mr. Soumd Palit, Advocates**

**For Respondent: Mr. Abhijeet Sinha, Mr. Karan Lethra and Ms. Aarushi Tiku, Advocate for R-1  
Mr. Wills Mathews and Mr. Paul John Edison, Advocates for R-2**

**WITH**

**Company Appeal (AT) (Insolvency) No. 1476 of 2019**

**IN THE MATTER OF:**

**Devamata Commercials Pvt. Ltd. ...Appellant**

**Versus**

**Sunrise TSR Factory & Ors. ...Respondents**

**For Appellant: Mr. Sanjiv Sen, Sr. Advocate with Mr. Sayan Ray, Mr. Ashok Jain, Mr. K. Datta and Mr. Soumd Palit, Advocates**

**For Respondent: Mr. Abhijeet Sinha, Mr. Karan Lethra and Ms. Aarushi Tiku, Advocate for R-4  
Mr. Wills Mathews and Mr. Paul John Edison, Advocates for R-1**

**WITH**

**Company Appeal (AT) (Insolvency) No. 33 of 2020**

**IN THE MATTER OF:**

**Devamata Commercials Pvt. Ltd.**

**...Appellant**

**Versus**

**Sunrise TSR Factory & Ors.**

**...Respondents**

**For Appellant: Mr. Sanjiv Sen, Sr. Advocate with Mr. Sayan Ray, Mr. Ashok Jain, Mr. K. Datta and Mr. Soumd Palit, Advocates**

**For Respondent: Mr. Abhijeet Sinha, Mr. Karan Lethra and Ms. Aarushi Tiku, Advocate for R-4  
Mr. Wills Mathews and Mr. Paul John Edison, Advocates for R-1**

**ORDER**

**12.03.2020** Parties to prepare and keep with themselves list of dates and events (not more than three pages) with reference to page nos. which the Counsel want to refer and rely on at the time of arguments.

List these Appeals 'For Hearing' on **9<sup>th</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)